NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

47. CP/421(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Anuj Engineers (I) Private Limited
Vs.
Registrar of Companies Mumbai

Section 252(3) of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Wrongly on Board.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/